

**RCA No.343/2016
DDA Vs. Naresh Kumar**

(Through V/C Cisco-Webex)

25.07.2020

At 11:25 AM to 11:28 AM

Present : None for the Appellant.

None for the respondent no.1.

Sh. V.K. Aggarwal, Ld. Counsel for respondent no.2.

Today, I am busy in holding pre Lok-Adalat sitting in several cases. No time is left.

Be listed for orders on **31.07.2020**.


**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 25.07.2020**

RC/ARC No.23/2019
Sandeep Bali Vs. Krishan Gopal

(Through V/C Cisco-Webex)

25.07.2020

At 11:30 AM to 11:45 AM

Present : Sh. Parveen Singh Goindi, Ld. Counsel for the plaintiff.
Sh. Kamal Chaudhary, Ld. Counsel for the respondent.
Part arguments on leave to defend heard.
Be listed for remaining arguments on **17.08.2020**.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 25.07.2020

**RCA No.358/2016
DDA Vs. Ram Kishan**

(Through V/C Cisco-Webex)

25.07.2020


At 11:25 AM to 11:28 AM

Present : Sh. K.D.Sharma, Ld. Counsel for the Appellant,

Sh. Amit Bhatia, Ld. Counsel for respondents.

Today, I am busy in holding pre Lok-Adalat sitting in several case. No time is left.

Be listed for orders on **31.07.2020**.


**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 25.07.2020**